CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

CPC No.139/05 (OA 718/97) 20-7-2006

Present

Hon'ble Mr.B.V. Rao, Member(J) Hon'ble Dr.A.R. Basu, Member(A)

Dipak Kumar Hore

-Vs-

M.S. Jayprakash (Defence)

For the applicant

Ms S. Mukherjee, Counsel

For the respondents

Mr.M.S. Banerjee, Counsel

ORDER

Mr.B.V. Rao, JM

The applicant by filing Contempt Petition dated 9-11-05 has alleged that the respondents have not complied with the order/direction of this Tribunal dated 10-1-2003.

- 2. The alleged contemner by filing affidavit in reply dated 7-2-06 (filed in the Registry on 17-2-2006) has disclosed that they have complied with the order of the Tribunal passed in OA 718 of 1997.
- 3. Having regard to the above submissions made by the respondents/contemner, nothing servives in the CP, which is accordingly dropped. No costs.

Member(A)

Memberth